

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

D.A.No.150/90.

Date of Order: 23.2.90.

BETWEEN:- M.Ramulu

....Applicant.

(17)

AND

1. The Secretary to Government(Union of India),
Ministry of Defence, New Delhi.
2. The Chief Engineer, Southern Command, Pune.
3. The Chief Engineer (P), FY, Secunderabad.
4. The Commander Works Engineer, (South)
Mudfort, Secunderabad.
5. Garrison Engineer(South) Mudfort, Secunderabad.

....Respondents.

FOR THE APPLICANT: Sri K.S.R.Anjaneyulu, Advocate.

FOR THE RESPONDENTS: Sri E.Madan Mohan Rao, Addl.CGSC.

C O R A M : Hon'ble Mr.B.N.Jayasimha: Vice-Chairman
AND
Hon'ble Mr.D.Suryarao: Member(Judicial)

The Tribunal made the following Order:

" Admit. Notice to the respondents for filing counter within six weeks before the Registrar.

In so far ^{as} interim orders are concerned, the applicant will be allowed to continue as Driver Engine Static, if he has not already been reverted as Mate. It is further directed that no recovery shall be made from the applicant towards any excess amount paid, until disposal of the case. "

To

1. The Secretary to Government(Union of India), Ministry of Defence, New Delhi.
2. The Chief Engineer, Southern Command, Pune.
3. The Chief Engineer(P) FY, Secunderabad.
4. The Commander Works Engineer, (South) Mudfort, Secunderabad.
5. Garrison Engineer(South), Mudfort, Secunderabad.
6. One copy to Sri K.S.R.Anjaneyulu, Advocate, 1-1-365/A, Jawahar Nagar, Bakaram, Hyderabad.
7. One copy to Mr.E.Madan Mohan Rao, Addl.CGSC, CAT, Hyderabad.
8. Two spare copies.

18th Feb 23/2/90

✓
✓
Draft by: Checked by: Approved by
D.R.(J)

Typed by: *✓* Compared by:
✓

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH.

HON'BLE MR.B.N.JAYASIMHA: (V.C.)
A N D
HON'BLE MR.D.SURYA RAO: MEMBER (JUDL)
A N D
HON'BLE MR.J.NARASIMHA MURTHY: (M)(J)
A N D
HON'BLE MR.R.BALASUBRAMANIAN: (M) (A)

DATED: 23/2/90

ORDER/JUDGMENT:

M.A./R.A./C.A./No. _____ in _____
T.A.No. _____ (W.P.No. _____)
D.A.No. 150/90

Admitted and Interim directions
issued.

Allowed.

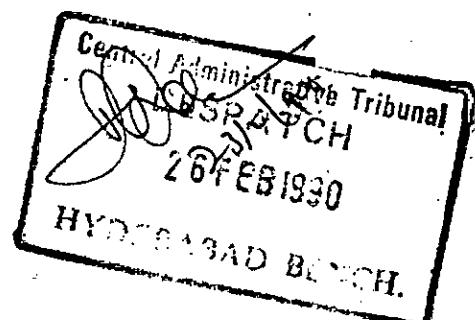
Dismissed.

Disposed of with direction.

M.A.Ordered.

No order as to costs.

Sent to Xerox on:



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 150/90 ✓

Date of Order: 23-1-1992

Between:

M. Ramulu ✓

.. Applicant ✓

and

1. Union of India, rep. by
The Secretary to Govt., Ministry of Defence, New Delhi
2. The Chief Engineer, Southern Command, Pune. ✓
3. The Chief Engineer (P) FY, Secunderabad. ✓
4. The Commander Works Engineer, (South)
Mud Fort, Secunderabad.
5. Garrison Engineer (South)
Mud Fort, Secunderabad. ✓

.. Respondents.

For the Applicant: Mr. K. S. R. Anjaneyulu, Advocate ✓

For the Respondents: Mr. N. R. Devraj, Addl. CGSC. ✓

CORAM:

THE HON'BLE MR. R. BALASUBRAMANIAN : MEMBER (A) ✓

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY : MEMBER (J) ✓

The Tribunal made the following Order:-

Memo is filed by Mr. N. R. Devraj, that the applicant in the above O.A. had died. The fact that the applicant died is not in dispute. In view of this position we dismiss the O.A. as abated.

9/1/92
Deputy Registrar (J)

To

1. The Secretary to Government, Union of India,
Ministry of Defence, New Delhi.
2. The Chief Engineer Southern Command, Pune.
3. The Chief Engineer (P) FY, Secunderabad.
4. The Commander Works Engineer, (South) Mud Fort, Secunderabad.
5. Garrison Engineer (South) Mud Fort, Secunderabad.
6. One copy to Mr. K. S. R. Anjaneyulu, Advocate. CAT. Hyd. Bench.
7. One copy to Mr. N. R. Devraj, Addl. CGSC. CAT. Hyd. Bench.
8. One spare copy.

pvm.

W. S. Ramulu
29/1/92

AOK
TYPED BY
CHECKED BY

21/11
COMPARED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. *V.C.*

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)
AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :
M(JUDL)

AND

THE HON'BLE MR. C. J. ROY : MEMBER(JUDL)

DATED: 23-1-1992

ORDER/JUDGMENT:

R.A/G.A/ M.A. N.

in

O.A.N. 150/90

P.A. NO.

(W.P. No.)

Admitted and interim directions
issued.

Allowed

Disposed of with directions.

Dismissed *as abated*

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/ Rejected

No order as to costs.

pvm.

